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Title: Requests the Central Government to intervene to make appointments in N.C.L. on merit basis.

श्री रवीन्द्र कुमार पाण्डेय (गिरिडीह) : सभापति महोदय, डब्ल्यू.सी.एल.(WCL) में माइनिंग सरदार की नियुक्ति हेतु महाराष्ट्र के एम्प्लायमेंट एक्सचेंज से नाम मांगे गए थे। इसी के आधार पर बिहारी छात्रों ने भी आवेदन किया। इनमें से कई लड़के लिखित परीक्षा में उत्तीर्ण होकर मौखिक परीक्षा में शामिल हुए। १२० लोगों की नियुक्ति होनी थी। उनमें से २० लोग महाराष्ट्र के थे और १०० लड़के बिहार के थे। डब्ल्यू.सी.एल. (WCL) में जिन की नियुक्ति हो, वह मैरिट बेसिस पर हो। सरकार इस मामले में हस्तक्षेप कर आवश्यक कार्यवाही करे।

... (व्यवधान)

यदि इस प्रकार प्रान्तीय भावनाओं के अनुरूप कार्य होगा तो बेरोजगारों में काफी विपरीत से देश जाएगा विज्ञापन के अनुसार बहाली नहीं होने से उत्पादन में कमी आई और सरकार को नुकसान हुआ।

श्री प्रभुनाथ सिंह : सभापति महोदय, मुझे एक जरूरी बात कहनी है।

... (व्यवधान)

सभापति महोदय ; वह राष्ट्रीय सवाल है या अन्तर्राष्ट्रीय सवाल है।

श्री प्रभुनाथ सिंह : वह अन्तर्राष्ट्रीय सवाल से भी बड़ा सवाल है। ... (व्यवधान) कई दिनों से अखबारों में यह खबर छपी है कि सांसदों के वेतन और भत्ते बढ़ने जा रहे हैं।

सभापति महोदय : यह महत्वपूर्ण विषय नहीं है और यह राष्ट्रीय और अन्तर्राष्ट्रीय विषय भी नहीं है।

श्री प्रभुनाथ सिंह : सभापति महोदय, यह सांसदों की भुखमरी का सवाल है। सरकार इस मामले में चुपचाप बेठी है। वह इस मामले को देखे।

सभापति महोदय : आप बैठ जाइए।

श्री प्रभुनाथ सिंह : मैं बैठ जाऊंगा और आपके आदेश को भी मानूंगा लेकिन इतना जरूर कहना चाहूंगा कि यह मामला उपसमिति में पास होने के बाद कैबिनेट से स्वीकृत नहीं हुआ है। इसको जल्दी से जल्दी लागू किया जाए।

श्री किशन सिंह सांगवान (सोनीपत): सभापति महोदय, हरियाणा में बिजली की भारी कमी है...

MR. CHAIRMAN: Now, the House stands adjourned to meet again at 2.05 P.M.

13.06 hrs

The Lok Sabha then adjourned for Lunch till five minutes past Fourteen of the Clock.

14.12 hrs

The Lok Sabha re-assembled after Lunch at twelve minutes past fourteen of the Clock.

(Shri K. Yerrannaidu in the Chair)

SHRI TATHAGATA SATPATHY (DHENKANAL): Sir, I have been giving notices for the last three days to raise a very important issue regarding Orissa during the 'zero hour' but I have not been given an opportunity so far. ... (Interruptions) There is a famine like situation in Orissa and people are dying there. ... (Interruptions) The Government is not aware of it... (Interruptions)

MR. CHAIRMAN: Nothing will go on record.

(Interruptions) *

MR. CHAIRMAN: You please give a fresh notice. It will be taken up tomorrow.

... (Interruptions)

MR. CHAIRMAN: The House shall now take up the Calling Attention.

SHRI R. MUTHIAH (PERIYAKULAM): Sir, notices left over today should be taken up tomorrow. ...

(Interruptions)

MR. CHAIRMAN: You give fresh notices and they will be taken up tomorrow.

... (Interruptions)

SHRI TATHAGATA SATPATHY (DHENKANAL): Sir, we are not being allowed to speak. Only senior Members are constantly being called by the Chair. ... (Interruptions)

Chair that these matters will be taken up tomorrow. ... (Interruptions)

14.14 hours

(At this stage, Shri Tathagata Satpathy came and stood on the floor near the Table.)

MR. CHAIRMAN: Please go to your seat first.

... (Interruptions)

*Not Recorded.

MR. CHAIRMAN: Shri Satpathy, you give a fresh notice today. We will take it up tomorrow.

... (Interruptions)

MR. CHAIRMAN: You speak from your seat. Go to your seat first.

14.15 hrs

(At this stage, Shri Tathagata Satpathy went back to his seat.)

MR. CHAIRMAN: Shri Muthiah, I already told you.

... (Interruptions)

MR. CHAIRMAN: This is not the way to conduct the proceedings.

... (Interruptions)

MR. CHAIRMAN: Shri T.R. Baalu, you are a senior Member.

... (Interruptions)

MR. CHAIRMAN: That is why, I am informing the hon. Members to give fresh notices again for raising the matter during 'Zero Hour' tomorrow. The House would take up all the notices tomorrow.

... (Interruptions)

SHRI TATHAGATA SATPATHY : We are always ignored. I would request you that this is a matter of national importance. ... (Interruptions)

MR. CHAIRMAN: Nothing will go on record except Shri Bhaskara Rao.

(Interruptions)*

MR. CHAIRMAN: You give a fresh notice. We will take it up tomorrow. Please sit down.

(Interruptions)

SHRI BASU DEB ACHARIA : I am on a point of order.

MR. CHAIRMAN: Shri Acharia, why are you unnecessarily raising a point of order? Please sit down. Your name is already here.

*Not Recorded.

SHRI BASU DEB ACHARIA: My point of order is, when such a discussion on non-payment of salaries and wages to the workers and employees of public sector undertakings is being taken up, the Minister of Labour should also be present in the House.

MR. CHAIRMAN: No. He will come later.

SHRI BASU DEB ACHARIA : The Minister of Communications is here. But the Minister of Labour should also be present in the House.

MR. CHAIRMAN: The concerned Minister is present in the House.

... (Interruptions)

SHRI BASU DEB ACHARIA : What about the Minister of Labour?

MR. CHAIRMAN: He will come later.